

ITEM NO.1501

Court 11 (Video Conferencing)

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Transfer Petition(s)(Civil) No(s). 2344/2019

AMRUTA BEN HIMANSHU KUMAR SHAH

Petitioner(s)

VERSUS

HIMANSHU KUMAR PRAVINCHANDRA SHAH

Respondent(s)

Date : 29-01-2021 This petition was called on for pronouncement of order today.

For Petitioner(s) Mr. Harsh Desai, Adv.  
Mr. Ishan Bisht, Adv.  
Ms. Ragini Pandey, Adv.  
Ms. Diksha Rai, AOR.

For Respondent(s) Mr. Pradhuman Gohil, Advocate  
Ms. Taruna Singh Gohil, AoR  
Ms. Ranu Purohit, Advocate  
Ms. Tanya Srivastava, Advocate  
Ms. Jasleen Bindra, Advocate

Hon'ble Mr. Justice V. Ramasubramanian pronounced the order.

The Transfer Petition is disposed of in terms of signed order.

Pending application(s), if any, shall stand disposed of.

(RAJNI MUKHI)  
COURT MASTER (SH)

(DIPTI KHURANA)  
COURT MASTER (NSH)

(Signed order is placed on the file)